## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 99-A/2016 with TP No. 99/397-398/NCLT/AHM/2016 (New) CA No. 153/2015 with CP No. 48/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

Name of the Company:

Nareshkumar Mangeram Mittal

V/s.

Bllue Orange Developers Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** REPRESENTATION

**SIGNATURE** 

RESP-5 PAVAN S. GODIAWACA BOVOCATE PROPOSED

None present for Original Petitioner. Learned Advocate Mr. Pavan Godiawala with present for Proposed Respondent No.5. None present for other Respondents.

Letter received form Learned PCS for petitioner for adjournment.

List the matter on 06.11.2017.

MEMBER JUDICIAL

Dated this the 13th day of September, 2017.